



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 23<sup>rd</sup> January, 2024

**NOTICE**

Please take notice that the following matters of 23.01.2024 at 2 pm are adjourned. The next date is indicated below:

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No. 745/2023 For Stay IA No. 746/2023 To implead IA No. 821/2023 For Amendment IA No. 45/2024	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.  <b>WITH</b>	23.01.2024	08.02.2024
2	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No. 749/2023 For Stay IA No. 750/2023 To implead IA No. 820/2023 For Amendment IA No. 46/2024	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	23.01.2024	08.02.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench